

**ANNEXURE -7**

LINDSAY INTERNATIONAL PRIVATE LIMITED (UNDER CIRP), DATE OF COMMENCEMENT OF LIQUIDATION - 27th JUNE 2023

LIST OF CREDITORS (Version 4) as on 11.08.23

LIST OF OPERATIONAL CREDITORS (GOVERNMENT DUES)

SL.NO.	DETAILS OF CLAIMANT	DETAILS OF CLAIM RECEIVED		DETAILS OF CLAIM ADMITTED							AMOUNT OF CONTINGENT CLAIM	AMOUNT OF ANY MUTUAL DUES, THAT MAY BE SET OFF	AMOUNT OF CLAIM NOT ADMITTED	AMOUNT OF CLAIM UNDER VERIFICATION	REMARKS
		DATE OF RECEIPT	AMOUNT CLAIMED	AMOUNT OF CLAIM ADMITTED	NATURE OF CLAIM	AMOUNT COVERED BY SECURITY INTEREST	AMOUNT COVERED BY GUARANTEE	WHETHER RELATED PARTY	% OF VOTING SHARE IN COC						
1	Kolkata North CGST & Central Excise Commiserate	21/07/23	4413256.00	4413256.00	Wrongful Adjustment of ITC, Interest & Penalty thereon.	NIL	NIL	NO	NA- since they did not submit their claim on time during CIRP Process	NONE	NA	0.00	NIL	Although the Claim Amount has been admitted, a reply to their show cause Notice issued on 11.04.2023, is being drafted & will be sent to them very shortly.	
TOTAL			4413256.00	4413256.00								0.00			